

DIVISION BENCH
COURT - II

O-223

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1276(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JANUARY, 2023, 02:00 P.M

IN THE MATTER OF	ARGHYA PROTIM DATTA & ANR. VS A.T. SKRYPTON PVT. LTD. & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Counsel/ Authorised Representative appeared through physically/Video Conference:
Mr. Arani Guha, Adv.] For R1 to R-5

ORDER

1. None appears for the petitioner. Ld.Counsel for the Respondent present
2. List this matter on **13/03/2023**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)